## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.33(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES:

Mr. Sanjay Suryaprakash Mehta

V/s. M/s. SKG Consultants & Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. M.S. BHARDWAS Adv for Rehihorur

2. N. P. Singh R.

3. Ashutah Kv Jha R.

MJha

## <u>Order</u>

## C.P. No. 33/397-398/CLB/MAH/2011

- 1. From the side of respondent an adjournment is sought. Granted.
- 2. By the consent of both the parties next date is fixed for hearing on 28/10/2016. Duly communicated to both the sides in the court.

Dated: 28.09.2016

Sd/-

Shri M.K. Shrawat Member (Judicial)